

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.241/241/HDB/2017
NAME OF THE COMPANY	HMR Infra Projects Private Limited & (05) Others
NAME OF THE PETITIONER(S)	Madhukar koganti & K Vinay Kumar
NAME OF THE RESPONDENT(S)	HMR Infra Projects Private Limited & (05) Others
UNDER SECTION	59,241,242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. Raman	Counsel for Petitioner	ramanadvises@gmail.com 9963101017	Raman

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri K.V. Raman, Learned Counsel for the Petitioner. Post the case on 07.11.2017 at the request of the Learned Counsel.


Member (T)
Bm


Member (J)